

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

73. C.P. 4429/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.12.2019**

NAME OF THE PARTIES: Hargun P. Godhwani & Anr

V/s

Godhwani Brothers India Pvt Ltd & Ors.

SECTION 97 OF COMPANIES ACT, 2013

ORDER

None present. List this matter on 24.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/